

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC6307 of 2023, in respect of Casuarina
Projects Pvt. Ltd in the matter of Sunstar Realty Development Limited**

A Recovery Certificate No. **RC6307 of 2023** dated **March 8, 2023**, has been drawn up by the Recovery Officer against **Casuarina Projects Pvt. Ltd. (PAN: AAFCC2180B)** ["Defaulter"] for a sum of **Rs. 5,31,000/- (Rupees Five Lakh Thirty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/BM/UR/2022-23/20869-20889 dated October 31, 2022 against Casuarina Projects Pvt. Ltd. (PAN: AAFCC2180B) in the matter of Sunstar Realty Development Limited.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- January 8, 2026
Place- Kolkata



Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata